

IN THE INCOME TAX APPELLATE TRIBUNAL  
RAIPUR BENCH, RAIPUR – VIRTUAL COURT

BEFORE SHRI R.S. SYAL, VICE PRESIDENT AND  
SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER

ITA No. 283/RPR/2017

निर्धारण वर्ष / Assessment Year : 2011-12

Amit Kumar Agrawal, M/s. Atul Mills & Hardware Store, Station Road, Akaltara, Dist. Janjgir Champa (C.G.) PAN : ADLPA9233H	Vs.	Dy.CIT, Circle-2(1), Bilaspur
Appellant		Respondent

Assessee by Ms. Pooja Todi  
Revenue by Shri G.N. Singh

Date of hearing 29-10-2021  
Date of pronouncement 29-10-2021

आदेश / ORDER

This appeal by the assessee is directed against the order passed by the CIT(A), Bilaspur on 28.09.2017 in relation to the assessment year 2011-12.

2. Before us, the assessee has filed a letter dated 26.08.2021 seeking withdrawal of the appeal. The relevant contents of such letter reads as under :

1. That the appeal No.ITA 283/RPR/2017 dated 14-11-2017 is pending as on 31.01.2020.
2. That the appellant has opted for Vivas Se Vishwas Scheme of the government for the above mentioned A.Y. by e-filing form 1 & 2 dated 23-12-2020.
3. That the appellant has duly obtained Form No.3 dated 04-02-2021 vide Certificate No.239533650040221.
4. That now the appellant is desirous to withdraw the above noted appeal in order to take benefit of the Vivad Se Vishwas Scheme.

*It is, therefore, prayed that the above mentioned appeal of the appellant may kindly be dismissed as withdrawn.”*

3. The ld. DR did not raise any objection to the withdrawal of the appeal filed by the assessee. As such, the assessee is permitted to withdraw the appeal.

4. In the result, the appeal is dismissed as ‘withdrawn’.

Order pronounced in the Open Court on 29<sup>th</sup> October, 2020.

Sd/-  
**(PARTHA SARATHI CHAUDHURY)**  
**JUDICIAL MEMBER**

Sd/-  
**(R.S.SYAL)**  
**VICE PRESIDENT**

पुणे Pune; दिनांक Dated : 29<sup>th</sup> October, 2020  
*Satish*

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order is forwarded to :**

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. आयकर आयुक्त(अपील) /  
The CIT (Appeals), Bilaspur
4. The Pr.CIT, Bilaspur
5. DR, ITAT, Raipur;
6. गार्ड फाईल / Guard file.

**आदेशानुसार/ BY ORDER,**

**// True Copy //**

Senior Private Secretary  
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune

		Date	
1.	Draft dictated on	29-10-2021	Sr.PS
2.	Draft placed before author	29-10-2021	Sr.PS
3.	Draft proposed & placed before the second member		JM
4.	Draft discussed/approved by Second Member.		JM
5.	Approved Draft comes to the Sr.PS/PS		Sr.PS
6.	Kept for pronouncement on		Sr.PS
7.	Date of uploading order		Sr.PS
8.	File sent to the Bench Clerk		Sr.PS
9.	Date on which file goes to the Head Clerk		
10.	Date on which file goes to the A.R.		
11.	Date of dispatch of Order.		